



The Orissa Gazette

PUBLISHED BY AUTHORITY.

No. 21. CUTTACK, FRIDAY, MAY 14, 1937.

Separate paging is given to this Part, in order that it may be filed as a separate compilation.

PART III.

Regulations, Orders, Notifications, Rules, etc., issued by the Governor and by Heads of Departments.

HOME, REVENUE AND FINANCE DEPARTMENTS.

NOTIFICATIONS.

The 5th May 1937.

No. 1878—S-20/36-R.—Whereas the ryots of Nalobenta village in the Dharakote Estate of the Ganjam district have applied for an order directing the preparation of a record of rights in respect of the said village and deposited Rs. 594-2-0 towards the expense thereof, the Governor in exercise of the powers conferred by section 164 (1) of the Madras Estates Land Act, 1908 (Madras Act no. I of 1908), as amended by Madras Act VIII of 1934 hereby directs the preparation of a record of rights for the village by the Settlement Officer, Ganjam-Koraput, appointed to be Collector for carrying out record of rights operations in the Ganjam and Koraput districts.

The record of rights shall show :—

1. The name of each landholder in the village;

2. The name of each ryot or where there is no ryot, the name of the occupant;
3. The survey numbers and subdivisions comprising the land held by the ryot (or occupant as the case may be) as shown in the survey maps of the village and the area of each survey number (or subdivision);
4. Whether each survey number (or subdivision as the case may be) is wet, manavari, dry or garden land; if wet, whether single or double crop land;
5. The rent lawfully payable at the time when the record is prepared; and whether the ryot is entitled to the benefit of proviso (a) to clause (1) of section 30;
6. Any rights lawfully incident to the holding;
7. The records of irrigation rights and the record of any special rights in waste lands, referred to in section 164 (3) of the Madras Estates Land Act.

The 10th May 1937.

No. 1921—S-31/37-R.—Whereas the Collector appointed for the preparation of a record of rights in respect of the following villages of Parlakimedi and Jarada Estates in the district of Ganjam has published the record of rights in respect of the said villages on the dates noted against them, the Governor of Orissa, in exercise of the powers vested in him under sub-section (2) of section 167 of the Madras Estates Land Act, 1908 (Madras Act I of 1908), hereby declares that a record of rights has been finally published for each of the said villages:—

Name of the estate.	Names of villages.	Date of publication.
Parlakimedi Estate	Viswasarajipeta	23-3-1937
Jarada Estate	Somonathapuro	24-3-1937
	Parbatipuro	25-3-1937
	Santrapuro	24-3-1937
	Bhabonopuro	25-3-1937

ERRATUM.

The 9th May 1937.

No. 1915—La.-2-R.—The following may be added as para. 2 to the declaration no. 1793-R., dated the 26th April 1937, published at page 162, Part III, of the *Orissa Gazette* of the 30th April 1937 regarding acquisition of land for the extension of the road side tank in the 6th mile of Sambalpur-Bargarh road at Sansinghari in the district of Sambalpur:—

“Mines of coal, iron-stone, slate or other minerals lying under the land or any particular portion of the land, except only such parts of the mines and minerals as it may be necessary to dig, or carry away, or use in the construction of the work for the purpose of which the land is being acquired are not needed.”

By order of the Governor,

P. T. MANSFIELD,

Chief Secretary to Government.

EDUCATION, HEALTH AND LOCAL
SELF-GOVT. DEPARTMENT

NOTIFICATIONS.

The 9th May 1937.

No. 3261—F-103/37-L.S.-G.—In exercise of the powers conferred by clause (j) of section 32 of the Indian Forest Act, 1927 (XVI of 1927), the Government of Orissa are pleased to direct that the following amendments shall be made in the rules to regulate hunting, shooting, fishing, snaring, and trapping in the Protected forests in the district of Puri and the undermarked areas in the district of Angul as defined in clause (iii) of rule (2) of the Angul Protected Forest Rules, 1922, published with Bihar and Orissa notification no. 10117—IIIF-4-R,

dated the 15th October 1931 read with the notification no. 1177-F.—79/36-L. S. G., dated the 3rd March 1937, namely:—

1. In clause (b) of rule 2 of the said rules (i) the words “purple wood pigeons”, shall be inserted before the words “Herons”;

(ii) the words “partridges” and “pigeons” shall be omitted; and

(iii) the following shall be added at the end of the said clause:—

“Partridges—15th March to 30th September.”

“All pigeons other than purple wood pigeons—1st February to 31st July.”

2. The above amendments (i), (ii) and (iii) shall also be made in clause (b) of rule 2 reproduced on the reverse of Form A appended to the said rules.

The 10th May 1937.

No. 3269-L.S.-G.—In exercise of the powers conferred by clauses (i) and (j) of sub-section (1) of section 26 of the Indian Forest Act, 1927 (XVI of 1927), the Government of Orissa are pleased to direct that the following amendments shall be made in the Bihar and Orissa Government Reserve Forests Shooting Rules, 1930, published with Bihar and Orissa notification no. 1066—IIIF-5-RR., dated the 14th October 1930, namely:—

In the Appendix to the said rules—

(a) to the list of birds for which the ‘whole year’ has been prescribed as “Close time” the words “Purple wood pigeons” shall be added:

(b) from the list of birds for which the period “15th April to 30th September” has been prescribed as “close time” “partridges” and “pigeons” shall be omitted and the following additional entries

shall be made in the schedule of close seasons under the headings of 'Birds' and 'close time' as indicated below :—

To be added in column headed 'Birds'.	To be added in column headed 'close time'
Partridges ...	15th March to 30th September.
All pigeons other than purple wood pigeons.	1st February to 31st July.

(c) Under 'Animals' for which "Whole year" has been prescribed as "close time" the words "The females of" shall be inserted after, instead of before the words "buffaloes".

The 10th May 1937.

No. 3272-L.S.-G.—It is hereby notified for general information that the Government of Orissa are pleased to make the following amendment to the rules for the grant of certificates to compounders issued under the Bihar and Orissa Government notification no. 7491-L. S.-G., dated the 20th October 1926. The amendment applies to the Orissa Medical School, Cuttack :—

Add the following as a sub-paragraph to rule 5: "The result of such examination shall be published in the *Orissa Gazette* as soon as possible after the termination of the examination by the Board."

The 10th May 1937.

No 3274-L.S.-G.—It is hereby notified for general information that the Government of Orissa are pleased to make the following amendment to the rules for the compounder's classes at the Darbhanga Medical School and the Orissa Medical School, Cuttack, issued under notification no. 6179-M., dated 6th May 1915, as amended by notification no. 1368-M., dated the 18th March 1921 and no. 1334-L. S.-G. R., dated the 15th July 1922. The amendment applies only to the Orissa Medical School, Cuttack :—

Add the following as a sub-paragraph to rule 27: "The result of such examination shall be published in the *Orissa Gazette* as soon as possible after the termination of the examination by the Board."

By order of the Governor,

E. R. WOOD,

Secretary to Government.

LIST OF PROPERTY, ETC.

The following list of property with abstract accounts thereof is, as prescribed in section 9 of the Charitable Endowments Act VI of 1890, published for general information:—

PART I.—List of property other than securities held under Act VI of 1890 on 31st March 1936.

Serial no.	Particulars of vesting order.			Property held.				Remarks.
	Number.	Date.	Name of Endowment.	Administrators of property.	Description.	Value.	Annual income, if known.	
1	2	3	4	5	6	7	8	9
1	Government of Bengal notification no. 3926-Medl.	12th December 1893 ...	(a) Elliot Charitable Dispensary at Soro in Balasore. (b) Albert Victor Charitable Dispensary at Jellasure in Balasore. (c) Rani Srimati Charitable Female Dispensary attached to the Raja Shyama Nanda Do Dispensary in the town of Balasore.	A committee of three persons having for its President the District Magistrate of Balasore.	All that undivided moiety or half share of and in all that permanently-settled mahal called or known as Khas uraban, as specified in the schedule at page 213 of the <i>Circular Gazette</i> , Part IB, dated the 13th December 1893.	Rs. a. p. 25,000 0 0	Rs. a. p. 1,535 0 0	
2	<i>Central Province Gazette</i> notification no. 409.	15th January 1902 ...	Goodbridge Endowment	Deputy Commissioner, Sambalpur.	Mr. Goodbridge's bungalow at Sambalpur together with the outhouse, etc., attached to it and the compound on which it stands.	3,000 0 0	480 0 0	
3	Government of Bengal notification no. 301-Medl.	28th November 1906 ...	The Raj Narayan Das Endowment for feeding the lepers in the Puri Lepor Asylum.	Collector of Puri	Two-third share of zamindari right in the estate named Purusottampur Kothmul, pargana Panches, thana Gope, bearing tauzi no. 304 in Puri, the proportionate Government revenue now payable in respect whereof amounts to Rs. 275-5-4.	...	522 0 0	
4	Government of Bihar and Orissa notification no. 2915-M.	19th March 1913 ...	The Lalita Dei's Charitable Dispensary Trust Fund.	District Magistrate for the time being of Balasore or any other officer for the time being exercising the functions of such office.	I. Three temporarily-settled revenue-paying estates in the district of Balasore. II. One-third share in the Basudebpur mauzas under taluk Beluna. III. One-eighth share in Baluna mauza, under taluk Arajai Dagarai. IV. One-third share in each of the mauzas, viz., Nandor, Sushna and Baburison, under taluk Arajai Dagarai.

5	Government of Bengal notification no. 2270-T. M.	15th October 1914	<p>(a) Samanta Radha Raman Das Endowment for the Baliapal Dispensary in the district of Balasore.</p> <p>(b) Srimati Hira Dei's Endowment for water-supply in Orissa.</p> <p>(c) Samanta Radha Shyam Das Charitable Endowment for the female ward attached to the General Hospital at Jobra in the town of Cuttack.</p>	Collector of Midnapur	<p>V. Two-third share in each of the four mauzas, viz., Geradpur, Hathuli, Tolagop and Sadanandpur, under taluk Araji Dagarai.</p> <p>VI. Resumed <i>Bajipati Lakhiraj</i> lands in mauza Kuru Kure, under taluk Ranchhia.</p> <p>VII. Two-third share in resumed <i>Bajipati Lakhiraj</i> land in mauza Dahanasuin under taluk Beluna.</p> <p>VIII. Two-third share and one-third share in resumed <i>Bajipati Lakhiraj</i> lands measuring 0-A-30-D. and 0-A-32-D., respectively in mauza Bhuyan Mahula under taluk Beluna.</p>	30,000 0 0
6	Government of Bihar and Orissa notification no. 912-M.T.	27th February 1919	The Raja Shyamananda Deo Charitable Dispensary Trust Fund.	District Magistrate of Balasore.	<p>(1) Eight annas share formerly of taluk Barbaria, bearing tauzi no. 906, pargana Kashijore, in the district of Midnapur, since partitioned under Act V (E. C.) of 1897 and now called and being the entirety of taluk Rajnarayan Das bearing tauzi no. 3905 in the said pargana and district, the Government revenue payable in respect whereof amounts to Rs. 879-4-0 per annum.</p> <p>(2) Eight annas share formerly of taluk Aruan, bearing tauzi no. 120, pargana Kashijore, in the district of Midnapur, since partitioned under Act V (E. C.) of 1897 and now called and being the entirety of taluk Rajnarayan Das bearing tauzi no. 300, in the said pargana and district, the Government revenue payable in respect whereof amounts to Rs. 5-0-0 per annum.</p>
					<p>The <i>Mauzasi Sarbarakari</i> tenure of mauza Barga-n situated in the taluks (1) Kaida, (2) Shyamraipur, (3) Arang and (4) Baidyanathpur, bearing tauzi nos. 920, 919, 921 and 923, respectively of Balasore Collectorate, the annual mufassal jama of which is at present Rs. 1,430-8-0.</p>

PART I.—List of property other than securities held under Act VI of 1890 on 31st March 1936—concl'd.

Serial no.	Particulars of vesting orders.		Name of Endowment.	Administrators of property.	Property held.			Remarks.																																				
	Number.	Date.			Description.	Value.	Annual income, if known.																																					
1	2	3	4	5	6	7	8	9																																				
7	Government of Bihar and Orissa notification no. 712-D. and 779-D.	18th and 30th March 1932 respectively.	The Gajalakshmi Trust Fund ...	The Collector of Cuttack	1. Properties as per details given below, purchased by sale deeds executed by Babu Golak Chandra Bose and Babu Hem Chandra Bose, Registered no. 6481 of 1901, Book no. 1, Volume 65, pages 104-110, dated the 11th October 190, and no. 6503 of 1901, Book no. IV, Volume 63, pages 266-274, dated the 15th October 1901, respectively, in mauza Patpur, pargana Cuttack Haveli, thana Cuttack, town Cuttack :— <table border="1"> <thead> <tr> <th>Plot no.</th> <th>Area.</th> <th>Rent.</th> <th>Status.</th> </tr> </thead> <tbody> <tr> <td>(a) 2313 to 2316</td> <td>0-0730</td> <td>...</td> <td>...</td> </tr> <tr> <td>2350 to 2360</td> <td>0-1953</td> <td>...</td> <td>Permanent tenancy right under Lakhrajdar.</td> </tr> <tr> <td>2373 to 2381</td> <td>0-1880</td> <td>...</td> <td>...</td> </tr> <tr> <td></td> <td>0-4563</td> <td>4 0 0</td> <td></td> </tr> </tbody> </table> <table border="1"> <thead> <tr> <th>(b)</th> <th>Area.</th> <th>Rent.</th> <th>Status.</th> </tr> </thead> <tbody> <tr> <td>4408 to 4430</td> <td>0-4129</td> <td>16 13 4</td> <td>Tenancy right under Town Khasmahal of Cuttack.</td> </tr> </tbody> </table> <table border="1"> <thead> <tr> <th>(c)</th> <th>Area.</th> <th>Rent.</th> <th>Status.</th> </tr> </thead> <tbody> <tr> <td>2345 to 2349</td> <td>0-1440 out of total area of 2,160 acres.</td> <td>0 15 4</td> <td>Permanent tenancy right under Lekhradjdar.</td> </tr> </tbody> </table>	Plot no.	Area.	Rent.	Status.	(a) 2313 to 2316	0-0730	2350 to 2360	0-1953	...	Permanent tenancy right under Lakhrajdar.	2373 to 2381	0-1880		0-4563	4 0 0		(b)	Area.	Rent.	Status.	4408 to 4430	0-4129	16 13 4	Tenancy right under Town Khasmahal of Cuttack.	(c)	Area.	Rent.	Status.	2345 to 2349	0-1440 out of total area of 2,160 acres.	0 15 4	Permanent tenancy right under Lekhradjdar.	Rs. a. p.	Rs. a. p.	Rs. a. p.
Plot no.	Area.	Rent.	Status.																																									
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2345 to 2349	0-1440 out of total area of 2,160 acres.	0 15 4	Permanent tenancy right under Lekhradjdar.																																									

2. Properties obtained by partition deed with Hem Chandra Sen as detailed below in mauza Patpur, town Cuttack :—

Plot no.	Area.	Rent.	Rs. a. p.	Status.
2307 and 2308,	0 12 68 acre out	0 13 4		Permanent tenancy right
2312, 2361 to 2372	of total area 0 38 06 acre.			under Lakh-rajdar.

3. Narijung taluk, tauzi no. 2458 of the Cuttack district, Government Revenue Rs. 577, Mufassal jama Rs. 1,034.

PART II.—List and abstract account of securities held under Act VI of 1890 on the 31st March 1936.

Case no.	Name of Endowment.	Person in whose behalf hold.	Particulars of securities.			Cash receipts.			Cash expenditure.			Balance in cash.	Remarks.
			Government promissory notes.	Other kinds.	Total.	Interest or dividend realised.	Other cash receipts.	Total cash receipts.	Fees paid to the Government.	Other payments made to administrators.	Total paid.		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1	Keonjhar Scholarship Fund ...	Secretary, High School Committee, Sambalpur.	Rs. 1,800	Rs. ...	Rs. 1,800	Rs. a. p. 63 0 0	Rs. a. p. ...	Rs. a. p. 63 0 0	Rs. a. p. ...	Rs. a. p. 63 0 0	Rs. a. p. 63 0 0	Rs. a. p. Nil.	
2	Nethorsele Trust Fund ...	Ditto	400	...	400	14 0 0	...	14 0 0	...	14 0 0	14 0 0	Nil.	
3	Morris Memorial Fund ...	Head Master, Zila School, Sambalpur and the District Magistrate, Sambalpur.	18,000	...	18,000	630 0 0	...	630 0 0	...	630 0 0	630 0 0	Nil.	
4	Kusum Kamini Prize Fund...	Deputy Commissioner, Sambalpur.	500	...	500	17 8 0	...	17 8 0	...	17 8 0	17 8 0	Nil.	
5	Sir Edward Norman Baker Water-supply Fund.	A Secretary to the Agent to the Governor-General, Eastern States and Political Agent at Sambalpur.	28,600	...	28,600	1,001 0 0	...	1,001 0 0	...	1,001 0 0	1,001 0 0	Nil.	
6	Nimai Charan Marm Endowment.	Chairman, District Board, Cuttack.	2,400	...	2,400	162 0 0	...	162 0 0	...	162 0 0	162 0 0	Nil.	
7	The Cuttack Hindu Girls' School Fund.	Ditto	5,900	...	5,900	212 8 0	...	212 8 0	...	212 8 0	212 8 0	Nil.	
8	The Gourishyam Scholarship Fund.	Ditto	1,600	...	1,600	60 8 0	...	60 8 0	...	60 8 0	60 8 0	Nil.	
9	The Mayo Memorial Fund ...	Ditto	13,600	...	13,600	480 8 0	...	480 8 0	...	480 8 0	480 8 0	Nil.	
10	The Mayurbhanj Scholarship Fund.	Ditto	2,200	...	2,200	78 8 0	...	78 8 0	...	78 8 0	78 8 0	Nil.	
11	Fakir Moban Prize or Medal Fund.	District Magistrate of Balasore and the Headmaster, Balasore Zila School.	500	...	500	30 0 0	...	30 0 0	...	30 0 0	30 0 0	Nil.	
12	Ramanath Das Prize or Medal Fund.	District Magistrate of Balasore, with Headmaster, Balasore Zila School and a non-official member to be selected by the two ex-officio administrators.	300	...	300	15 0 0	...	15 0 0	...	15 0 0	15 0 0	Nil.	

13	Cuttack General Hospital Endowment Fund.	District Magistrate and Superintendent, General Hospital, Cuttack.	87,200	...	87,200	3,680 8 0	...	3,680 8 0	3,680 8 0	3,680 8 0	Nil.
14	Biswanath Parida Trust Fund	District Magistrate and the Chairman, District Board, Balasore.	38,000	...	38,000	1,330 0 0	...	1,330 0 0	1,330 0 0	1,330 0 0	Nil.
15	The Gajalakshmi Trust Fund	The Collector of Cuttack	59,100	...	59,100	2,068 8 0	...	2,068 8 0	2,068 8 0	2,068 8 0	Nil.
16	The Barasambar Lewis Medal Fund.	The Subdivisional Officer, Bargarh.	800	...	800	28 0 0	...	28 0 0	28 0 0	28 0 0	Nil.
17	The Jajpur High School Fund.	The Subdivisional Officer, Jajpur (Cuttack).	1,000	...	1,000	35 0 0	...	35 0 0	35 0 0	35 0 0	Nil.
18	The Aruna and Amita Basu Prize Fund.	The Lady Principal of the Ravenshaw Girls' School.	200	...	200	10 0 0	...	10 0 0	10 0 0	10 0 0	Nil.
19	The Dinabandhu Memorial Prize Medal Fund.	The Headmaster of the Ravenshaw Collegiate School, Cuttack.	600	...	600	21 0 0	...	21 0 0	21 0 0	21 0 0	Nil.
20	The Mahant Bihari Das Medal Fund.	The Headmaster of the Sambalpur Zila School.	600	...	600	21 0 0	...	21 0 0	21 0 0	21 0 0	Nil.
21	The Baker Scholarship Fund.	The Collector of Puri	2,100	...	2,100	73 8 0	...	73 8 0	73 8 0	73 8 0	Nil.
22	The Brahmananda Prize Fund	The Secretary of the Managing Committee of the Jajpur High School.	500	...	500	17 8 0	...	17 8 0	17 8 0	17 8 0	Nil.
23	The Sir Stewart Bayley Medal Fund (Balasore).	The District Magistrate, Balasore.	500	...	500	17 8 0	...	17 8 0	17 8 0	17 8 0	Nil.
24	The Jagannath Ashe Trust Fund.	The Headmaster of the Balasore Zila School.	2,300	...	2,300	80 8 0	...	80 8 0	80 8 0	80 8 0	Nil.
25	The Raja Shyamananda De's Educational Endowment Fund.	The District Magistrate of Balasore.	6,000	...	6,000	210 0 0	...	210 0 0	210 0 0	210 0 0	Nil.
26	The Bhuban Mohini Devi Prize Fund.	Ditto	400	...	400	14 0 0	...	14 0 0	14 0 0	14 0 0	Nil.
27	The Baker Medal Fund	The Deputy Commissioner, Sambalpur.	600	...	600	21 0 0	...	21 0 0	21 0 0	21 0 0	Nil.
28	The Mrs. Smith Prize Fund...	The District Magistrate of Balasore.	600	...	600	21 0 0	...	21 0 0	21 0 0	21 0 0	Nil.
29	The Raja Rajendra Lal Mitra's Sports Prize and Pandit Iswar Chandra Vidyasagar's Scholarship Fund.	The District Magistrate of Balasore.	1,300	...	1,300	45 8 0	...	45 8 0	45 8 0	45 8 0	Nil.
30	The B. De Fund	Ditto	2,700	...	2,700	94 8 0	...	94 8 0	94 8 0	94 8 0	Nil.

PART II.—List and abstract account of securities held under Act VI of 1890 on the 31st March 1936—concl'd.

Case no.	Name of Endowment.	Person in whose behalf held.	Particulars of securities.		Cash receipts.			Cash expenditure.			Balance in cash.	Remarks.	
			Government promissory notes	Other kinds.	Total.	Interest or dividend realised.	Other cash receipts.	Total cash receipts.	Fees paid to the Government.	Other payments made to administrators			Total paid.
1	2	3	4	5	6	7	8	9	10	11	12	13	14
31	The Sonapur State Peace Celebration Medal Fund.	The Principal of the Ravenshaw College, Cuttack.	Rs. 1,500	...	Rs. 1,500	Rs. a. p. 52 8 0	...	Rs. a. p. 52 8 0	...	Rs. a. p. 52 8 0	52 8 0	Nil.	
32	The Orissa Muhammadan Hostel Trust Fund.	Ditto	700	...	700	24 8 0	...	24 8 0	...	24 8 0	24 8 0	Nil.	
33	The Peck Memorial Scholarship Fund.	Ditto	5,400	...	5,400	189 0 0	...	189 0 0	...	189 0 0	189 0 0	Nil.	
34	The Ravenshaw College Improvement Fund.	Ditto	3,200	...	3,200	112 0 0	...	112 0 0	...	112 0 0	112 0 0	Nil.	
35	The Maharani Sahiba Srimati Lady Parbati Devi Sonapur State Chair in English Trust Fund.	The Director of Public Instruction and the Principal, Ravenshaw College, Cuttack.	1,71,500	...	1,71,500	6,002 8 0	...	6,002 8 0	...	6,002 8 0	6,002 8 0	Nil.	
36	The Srimati Sukhada Das's Rawari Fund towards the Deburda T. I.	The District Magistrate of Balasore.	2,900	...	2,900	101 8 0	...	101 8 0	...	101 8 0	101 8 0	Nil.	
37	The Dhonkanal Scholarship Fund.	The Principal of the Ravenshaw College, Cuttack.	9,700	...	9,700	339 8 0	...	339 8 0	...	339 8 0	339 8 0	Nil.	
38	The Srimati Bhagabati Das's Prize Fund.	The District Magistrate of Balasore.	1,200	...	1,200	42 0 0	...	42 0 0	...	42 0 0	42 0 0	Nil.	
39	The Guru Raghunandan Ramanuj Das of Binarnath at Puri Gold Medal Fund.	Ditto	1,500	...	1,500	52 8 0	...	52 8 0	...	52 8 0	52 8 0	Nil.	
40	The Ravenshaw Prize Fund...	The Commissioner of the Orissa Division, Cuttack.	1,000	...	1,000	35 0 0	...	35 0 0	...	35 0 0	35 0 0	Nil.	
41	The Nripendra Nath Bhanja's Prize Fund.	The District Magistrate of Cuttack.	1,700	...	1,700	59 8 0	...	59 8 0	...	59 8 0	59 8 0	Nil.	
42	The Woodburn Prize Fund ...	Ditto	500	...	500	17 8 0	...	17 8 0	...	17 8 0	17 8 0	Nil.	
	The Senth Scholarship Fund	The Deputy Commissioner of Angul.	3,000	...	3,000	105 0 0	...	105 0 0	...	105 0 0	105 0 0	Nil.	

44	The Kailash Chandra Ray Mahashaya's Tol Fund.	Chairman of the Balasore District Board.	2,900	...	2,900	50 12 0	...	50 12 0	...	50 12 0	50 12 0	Nil.
45	The Itapal Primary School Fund.	The Chairman, District Board, Balasore.	1,200	...	1,200	21 0 0	...	21 0 0	...	21 0 0	21 0 0	Nil.
46	The Queen Mary Prize Fund	The District Magistrate of Cuttack.	500	...	500	11 12 0	...	11 12 0	...	11 12 0	11 12 0	Nil.
47	The Abdulla Fund	The District Magistrate of Balasore.	1,000	...	1,000	17 8 0	...	17 8 0	...	17 8 0	17 8 0	Nil.
48	The Mrs. Banks Memorial Fund.	The Lady Principal, Ravenshaw Girls' School.	500	...	500	17 8 0	...	17 8 0	...	17 8 0	17 8 0	Nil.
49	The Yubraj Sri Somabhusan Singh Deo of Sonepur State Medal Fund in the Puri Sanskrit College.	The Inspector of Schools in the Orissa Division and the Principal of the Puri Sanskrit College.	2,200	...	2,200	35 0 0	...	35 0 0	...	35 0 0	35 0 0	Nil.
50	The Tuto Muhammadan Education Fund.	The District Magistrate of Balasore.	5,100	...	5,100	89 4 0	...	89 4 0	...	89 4 0	89 4 0	Nil.
51	The Ravenshaw Girls' School Scholarship Fund.	The Lady Principal of the Ravenshaw Girls' School.	7,700	...	7,700	Nil.
52	The Gauri Shankar Girls' School Fund.	The Chairman of the Cuttack District Board.	4,300	...	4,300	73 8 0	...	73 8 0	...	73 8 0	73 8 0	Nil.
53	The Victoria Memorial Scholarship Fund.	Subdivisional Officer, Bargarh and the District Inspector of Schools, Sambalpur.	(a) 7,200	...	7,200	225 0 0	...	225 0 0	...	225 0 0	225 0 0	Nil.

(a) Securities of the value of Rs. 3,600 not yet received from S. D. O., Bargarh, so this amount has been excluded.

The Bhadrak Central Co-operative Bank Ltd. Balance Sheet as on 31st December 1935.

Serial no.	Capital and Liability.	Amount.	Total.	Serial no.	Properties and Assets.	Amount.	Total
1	2	3	4	5	6	7	8
		Rs. A. P.	Rs. A. P.			Rs. A. P.	Rs. A. P.
1	Authorised Share Capital:—			1	Land and Building	6,983 0 0	
	(a) Preference shares 660 × 25 ...	15,060 0 0			Less depreciation at 5 per cent ...	349 0 0	6,664 0 0
	(b) Ordinary shares 6,000 × 10 ...	60,000 0 0			Total depreciation up-to-date		
		75,000 0 0			Rs. 3,766.		
	Subscribed:—			2	Stock and furniture	1,229 0 0	
	(a) Preference shares 256 × 25 ...	6,400 0 0			Less depreciation at 10 per cent	129 0 0	1,100 0 0
	(b) Ordinary ,, 4,270 × 10 ...	42,700 0 0			(approximate).		
		49,100 0 0			Total depreciation up-to-date		
	Paid up:—				Rs. 1,417-13-9.		
	(a) Preference shares 256 × 20 ...	5,120 0 0		3	Sugarcane and Rahat Pump ...	142 0 0	
	(b) Ordinary shares 4,270 × 10 =				Less depreciation at 25 per cent ...	36 0 0	108 0 0
	Rs. 42,700				Total depreciation up-to-date		
	Less calls unpaid Rs. 56	42,644 0 0	47,764 0 0		Rs. 578-14-9.		
2	Reserve fund		24,194 6 8	4	Library	93 12 0	
3	Other funds:—				Less depreciation at 25 per cent ...	23 12 0	70 0 0
	(i) Bad Debt fund	17,906 13 1			Total depreciation up-to-date		
	(ii) Development fund	1,020 8 1	14,927 0 2		Rs. 282-5-6.		
4	Loan from Provincial Bank ...		1,01,500 0 0	5	Reserve Fund Investments:—		
5	Cash Credit with Provincial Bank ...		15,134 0 6		(i) In 51 Ordinary shares of the	10,200 0 0	
6	Fixed deposits:—				Bihar and Orissa Provincial		
	(a) Local—				Co-operative Bank.		
	(i) At 8 per cent	21,894 4 9			(ii) In 5 shares of the Reserve	500 0 0	10,700 0 0
	(ii) At 7 per cent	13,163 13 9			Bank of India.		
	(iii) At 5 per cent	1,06,285 5 0		6	Lands purchased from society		1,608 3 6
	(b) Foreign at 5 per cent ...	11,590 0 0	1,52,843 8 0		members at cost.		
7	Savings Bank deposits:—			7	Loan against Fixed deposits ...		3,010 0 0
	(a) Individual	7,560 2 2		8	Loan owing by societies:—		
	(b) Society	844 12 2	8,413 14 4		(i) Overdue	2,18,855 8 0	
8	Other deposits:—				(ii) Not overdue	55,580 0 0	2,74,435 8 0
	Provident fund deposit of employees	12,232 3 0		9	Loans due by liquidated societies ...		36,035 0
	Security deposit of employees ...	1,635 14 0		10	Interest Receivable:—		
	Reserve fixed deposit of societies...	2,734 6 6	10,602 7 6		(i) Overdue including dues from	70,987 11 6	
9	Interest payable		21,104 1 0		liquidated societies amount-		
10	Dividend payable		71 4 0		ing to Rs. 10,302-4.		
11	Dues payable to Federation:—				(ii) Not overdue including dues	31,234 13 6	1,02,222 9 0
	(i) Contribution of the Bank ...	2,842 11 0		11	Advances Recoverable:—		
	(ii) Ditto of societies	6,262 2 0	9,104 13 0		(i) From Individuals	245 6 0	
12	Outstanding charges:—				(ii) ,, Law Clerk	66 15 6	
	(i) Salary of staff	535 4 0			(iii) ,, staff against Provident	381 8 0	
	(ii) T. A. of Directors	376 11 0			Fund.		
	(iii) T. A. of the staff	127 9 0			(iv) From sundry individuals for	115 8 7½	839 6 1½
	(iv) Contingency	6 11 6			agricultural seeds.		
	(v) Rents and Taxes... ..	156 8 9		12	Advances recoverable from societies:—		
	(vi) Establishment cost recover-	23 2 0			(a) Federation contribution	4,714 0 6	
	able (pay of the Law Clerk).				including Rs. 295-14-6 only		
	(vii) Bills payable (printing and	73 0 2	1,299 6 3		due by liquidated societies.		
13	Other Items:—				(b) Pallinangal contribution	41 14 2	
	(a) Mohiuddin memorial account	231 6 0			including Rs. 5-4-4 only due		
	(b) Gratuitous Relief account ...	53 0 0			from liquidated societies.		
	(c) Liquidator's account	474 5 1½			(c) Advance for legal expence	2,567 4 10	
	(d) Prize to good secretaries ...	20 0 0			recoverable from societies		
	(e) Rebate on Interest to 'A' and	419 1 0			including Rs. 175-0-7 3/5 due		
	'B' class societies.				from liquidated societies.		
	(f) Provident fund to be refunded	38 9 0			(d) Establishment cost recoverable	796 9 0	8,119 12 6
	to Kendrapara bank.			13	Outstanding dues recoverable:—		
	(g) Rebate on M. O. Commission	60 7 0	1,326 14 1½		(a) Cut in the pay of staff for	52 14 0	
	payable to societies.				December 1925.		
					(b) Dividend receivable from	13 2 0	66 0 1
				14	Stock and forms saleable ...		1,054 8 3

Serial no.	Capital and Liability.	Amount.	Total.	Serial no.	Properties and Assets.	Amount.	Total.
1	2	3	4	5	6	7	8
		RS. A. P.	RS. A. P.			RS. A. P.	RS. A. P.
14	Profit and Loss account (Distributable) :—			15	Cash and Bank balances :—		
	(i) Profit brought forward including non-distributable profit of the last year.	33,281 11 11			(i) With Honorary Treasurer ...	6,509 8 4	
	(ii) Add net-profit for the year	6,061 8 3			(ii) In Government Sub-Treasury	10 0 0	
	Less profit non-distributable being overdue interest.	39,343 4 2			(iii) In Bihar and Orissa Provincial Bank as reserve against S. B. Deposit of Bank.	1,107 8 0	
15	Non-distributable profit at the close of the year.	...	39,343 4 2		(iv) Permanent advance ...	10 0 0	
	Total	...	4,53,638 9 8½		(v) Postage in hand ...	0 10 0	7,687 10 4
					Total	...	4,53,638 9 8½

I have audited the above Balance Sheet and have obtained all the informations I have required. Subject to my separate audit note, which should be made available to the shareholders, I am of opinion that the above Balance Sheet is properly drawn up so as to exhibit a true and correct view of the state of Bank's affairs according to the best of my information and explanations given to me and as shown by the books of the Bank.

CAMP BHADRAK,
The 13th December 1936. }

M. A. RASCHID,
Manager.

M. MAHAPATRA,
Director.

[ILLEGIBLE],
Director.

C. S. PATNAIK,
Assistant Auditor, Co-operative Societies, Cuttack.

[ILLEGIBLE],
Honorary Secretary.
Checked totals and found correct.
C. S. PATNAIK,
Assistant Auditor.